

# FORM G

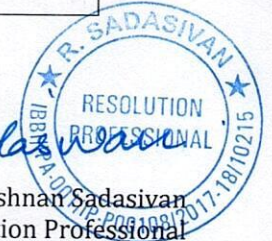
## INVITATION FOR EXPRESSION OF INTEREST FOR SHARON SOLUTIONS LIMITED OPERATING IN MANUFACTURE OF SIM CARDS AND SMART APPLICATION CARDS WITH MANUFACTURING UNIT AT PONDICHERRY

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                                                                                                                                                                                                                                                                                                                          |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | M/s. Sharon Solutions Limited<br>CIN: U51506TN2001PLC047919<br>PAN: AAFCS8729J                                                                                                                                                                                                                                                                                                           |
| 2.  | Address of the registered office                                                                                                      | <b>Regd Office (As per MCA Website):</b> Ground Floor, Jeena House No.520, M.K.N Road, Alandur, Chennai, Tamil Nadu, India, 600016.<br><br><i>Note: However, there is no such office at the above address. Presently, the Corporate Debtor does not have a Registered Office.</i><br><br><b>Factory Unit:</b> Plot No A15-18, PIPDIC Electronic Park, Thirubhuvanai, Puducherry, 605107. |
| 3.  | URL of website                                                                                                                        | NA                                                                                                                                                                                                                                                                                                                                                                                       |
| 4.  | Details of place where majority of fixed assets are located                                                                           | <b>Factory Unit</b> at Plot No A15-18, PIPDIC Electronic Park, Thirubhuvanai, Puducherry, 605107.                                                                                                                                                                                                                                                                                        |
| 5.  | Installed capacity of main products/ services                                                                                         | Personalized cards: Around 50,000 cards per day.<br>Non Personalized cards: Around 1,00,000 cards per day.<br>(as informed by the erstwhile management)                                                                                                                                                                                                                                  |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | The last audited Financials is available for Financial Year 2021-22. As per the said Financials the value of sales/revenue from Operations is Rs. 20.10 Crores. The quantitative details of the sales are not available.                                                                                                                                                                 |
| 7.  | Number of employees/ workmen                                                                                                          | NIL                                                                                                                                                                                                                                                                                                                                                                                      |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | The required details (to the extent available) can be sought by sending an email to <a href="mailto:sharonsolutions.cirp@gmail.com">sharonsolutions.cirp@gmail.com</a>                                                                                                                                                                                                                   |



| SL. | RELEVANT PARTICULARS                                                                                                             |                                                                                                                                                                                                                       |
|-----|----------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                    | The eligibility criteria and Detailed Invitation for Expression of Interest can be sought by sending an email to <a href="mailto:sharonsolutions.cirp@gmail.com">sharonsolutions.cirp@gmail.com</a>                   |
| 10. | Last date for receipt of expression of interest                                                                                  | 17 <sup>th</sup> November, 2026.                                                                                                                                                                                      |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                           | On or before 27 <sup>th</sup> November, 2026                                                                                                                                                                          |
| 12. | Last date for submission of objections to provisional list                                                                       | On or before 2 <sup>nd</sup> December, 2026                                                                                                                                                                           |
| 13. | Date of issue of final list of prospective resolution applicants                                                                 | On or before 12 <sup>th</sup> December, 2026                                                                                                                                                                          |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | On or before 17 <sup>th</sup> December, 2026                                                                                                                                                                          |
| 15. | Last date for submission of resolution plans                                                                                     | On or before 21 <sup>st</sup> January, 2027                                                                                                                                                                           |
| 16. | Process email id to submit Expression of Interest                                                                                | <a href="mailto:sharonsolutions.cirp@gmail.com">sharonsolutions.cirp@gmail.com</a>                                                                                                                                    |
| 17. | Details of the corporate debtor's registration status as MSME.                                                                   | The Corporate Debtor is registered as a "Medium Enterprise" under the Micro, Small and Medium Enterprises Development Act, 2006. Corporate Debtor's Udyam Registration Number: UDYAM-PY-03-0003636, dated 10.05.2021. |

  
  
 Ramakrishnan Sadasivan  
 Resolution Professional

IBBI/IPA-001/IP-P00108/2017-18/10215  
 AFA No: AA1/10215/02/311226/108669 valid till 31-12-2026  
 Reg. address: Old no. 22, New no. 28, Menod Street,  
 Purasawalkam, Chennai - 600 007  
 For Sharon Solutions Limited

Date: 28<sup>th</sup> October, 2026, Place: Chennai

**BUSINESS STANDARD - PAN INDIA EDITION**  
**DATED 28.10.2026**

| <b>FORM G</b><br><b>INVITATION FOR EXPRESSION OF INTEREST FOR</b><br><b>SHARON SOLUTIONS LIMITED</b><br><b>OPERATING IN MANUFACTURE OF SIM CARDS AND SMART APPLICATION</b><br><b>CARDS WITH MANUFACTURING UNIT AT PONDICHERRY</b><br><small>(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</small> |                                                                                                                                                                                                                                                                                                                                                                                 |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| SL                                                                                                                                                                                                                                                                                                                                                                                                    | RELEVANT PARTICULARS                                                                                                                                                                                                                                                                                                                                                            |
| 1. Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                                                                                                                                                                                                                                                                                         | <b>M/s. Sharon Solutions Limited</b><br>CIN: U51506TN2001PLC047919<br>PAN: AAFCS8729J                                                                                                                                                                                                                                                                                           |
| 2. Address of the registered office                                                                                                                                                                                                                                                                                                                                                                   | <b>Regd Office (As per MCA Website):</b><br>Ground Floor, Jeena House No.520,<br>M.K.N Road, Alandur, Chennai, Tamil Nadu, India, 600016.<br>Note: However, there is no such office at the above address. Presently, the Corporate Debtor does not have a Registered Office.<br><b>Factory Unit:</b> Plot No A15-18, PIPDIC Electronic Park, Thirubhuvanai, Puducherry, 605107. |
| 3. URL of website                                                                                                                                                                                                                                                                                                                                                                                     | NA                                                                                                                                                                                                                                                                                                                                                                              |
| 4. Details of place where majority of fixed assets are located                                                                                                                                                                                                                                                                                                                                        | <b>Factory Unit</b> at Plot No A15-18, PIPDIC Electronic Park, Thirubhuvanai, Puducherry, 605107.                                                                                                                                                                                                                                                                               |
| 5. Installed capacity of main products/ services                                                                                                                                                                                                                                                                                                                                                      | Personalized cards: Around 50,000 cards per day. Non Personalized cards: Around 1,00,000 cards per day. (as informed by the erstwhile management)                                                                                                                                                                                                                               |
| 6. Quantity and value of main products /services sold in last financial year                                                                                                                                                                                                                                                                                                                          | The last audited Financials is available for Financial Year 2021-22. As per the said Financials the value of sales / revenue from Operations is Rs. 20.10 Crores. The quantitative details of the sales are not available.                                                                                                                                                      |
| 7. Number of employees/ workmen                                                                                                                                                                                                                                                                                                                                                                       | NIL                                                                                                                                                                                                                                                                                                                                                                             |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:                                                                                                                                                                                                                                                              | The required details ( to the extent available) can be sought by sending an email to sharonsolutions.cirp@gmail.com                                                                                                                                                                                                                                                             |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                                                                                                                                                                                                                                                                                      | The eligibility criteria and Detailed Invitation for Expression of Interest can be sought by sending an email to sharonsolutions.cirp@gmail.com                                                                                                                                                                                                                                 |
| 10. Last date for receipt of expression of interest                                                                                                                                                                                                                                                                                                                                                   | 17th November, 2026.                                                                                                                                                                                                                                                                                                                                                            |
| 11. Date of issue of provisional list of prospective resolution applicants                                                                                                                                                                                                                                                                                                                            | On or before 27th November, 2026                                                                                                                                                                                                                                                                                                                                                |
| 12. Last date for submission of objections to provisional list                                                                                                                                                                                                                                                                                                                                        | On or before 2nd December, 2026                                                                                                                                                                                                                                                                                                                                                 |
| 13. Date of issue of final list of prospective resolution applicants                                                                                                                                                                                                                                                                                                                                  | On or before 12th December, 2026                                                                                                                                                                                                                                                                                                                                                |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants                                                                                                                                                                                                                                                                  | On or before 17th December, 2026                                                                                                                                                                                                                                                                                                                                                |
| 15. Last date for submission of resolution plans                                                                                                                                                                                                                                                                                                                                                      | On or before 21st January, 2027                                                                                                                                                                                                                                                                                                                                                 |
| 16. Process email id to submit Expression of Interest                                                                                                                                                                                                                                                                                                                                                 | sharonsolutions.cirp@gmail.com                                                                                                                                                                                                                                                                                                                                                  |
| 17. Details of the corporate debtor's registration status as MSME.                                                                                                                                                                                                                                                                                                                                    | The Corporate Debtor is registered as a "Medium Enterprise" under the Micro, Small and Medium Enterprises Development Act, 2006.<br>Corporate Debtor's Udyam Registration Number: UDYAM-PY-03-0003636, dated 10.05.2021.                                                                                                                                                        |

**Date: 28<sup>th</sup> October, 2026**  
**Place: Chennai**

**Ramakrishnan Sadasivan**  
**Resolution Professional**  
IBBI/IPA-001/IP-P00108/2017-18/10215  
AFA No: AA1/10215/02/311226/108669 valid till 31-12-2026  
**Reg. address:** Old no. 22, New no. 28, Menod Street,  
Purasawalkam, Chennai - 600 007  
**For Sharon Solutions Limited**

# HINDU TAMIL - CHENNAI & PONDICHERRY EDITION

## DATED 28.10.2026

**படிவம் G**  
**பாண்டிச்சேரியில் உள்ள உற்பத்தி மையத்தின் மூலம் சிம் கார்டுகள் மற்றும்**  
**ஸ்மார்ட் அப்ளிகேஷன் கார்டுகள் தயாரிப்பில் ஈடுபட்டுள்ள**  
**ஷரோன் சொல்யூஷன்ஸ் லிமிடெடிற்கான**  
**விருப்பக் கோரிக்கை அழைப்பு**  
தொழிற்சாலை மற்றும் இந்திய திவால் நிலை வாரியம் (கார்ப்பரேட் நபர்களுக்கான திவால் தீர்வு செயல்முறை)  
விதிமுறைகள், 2016-ன் விதி 38(A1)-ன் கீழ்

| வ. எண் | தொடர்புடைய தகவல்கள்                                                                                                                                            | பதிலு அல்லவாக                                                                                                                                                                                                                                                                                                                                                                                             |
|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | கார்ப்பரேட் கடனாளர் பெயர் மற்றும் PAN மற்றும் CIN/ LLP எண்                                                                                                     | M/s. ஷரோன் சொல்யூஷன்ஸ் லிமிடெட்.<br>CIN: U51506TN2001PLC047919<br>PAN: AAFCS8729J                                                                                                                                                                                                                                                                                                                         |
| 2      | பதிவு அல்லவாக முகவரி                                                                                                                                           | பதிவு அல்லவாகம் (MCA இணையதளத்தின்படி):<br>தரைத்தளம், ஜீனா ஹவுஸ் எண். 520,<br>M.K.N ரோடு, ஆலத்தூர், சென்னை,<br>தமிழ்நாடு, இந்தியா, 600016.<br>குறிப்பு: இருப்பினும், மேற்கண்ட முகவரியில்<br>அத்தகைய அல்லவாகம் எதுவும் இல்லை.<br>தற்போதைய நிலையில், கார்ப்பரேட்<br>கடனாளிக்கு பதிவு அல்லவாகம் ஏதும் இல்லை.<br>தொழிற்சாலை: மனை எண் A15-18, PIPDIC<br>எலக்ட்ரானிக் பार्க், திருப்பவணை,<br>புதுச்சேரி, 605107. |
| 3      | இணையதள URL                                                                                                                                                     | பொருத்தாது (NA)                                                                                                                                                                                                                                                                                                                                                                                           |
| 4      | பெரும்பாலான நிலையான சொத்துக்கள் அமைந்துள்ள இடத்தின் விவரங்கள்                                                                                                  | தொழிற்சாலை: மனை எண் A15-18, PIPDIC<br>எலக்ட்ரானிக் பார்க், திருப்பவணை,<br>புதுச்சேரி, 605107.                                                                                                                                                                                                                                                                                                             |
| 5      | முகவிய தயாரிப்புகள் / சேவைகளின் திறவல் திறன்                                                                                                                   | தனிப்பயனர்க்கப்பட்ட கார்டுகள்: ஒரு நாளைக்கு சுமார் 50,000 கார்டுகள். தனிப்பயனர்க்கப்பட்ட கார்டுகள்: ஒரு நாளைக்கு சுமார் 1,00,000 கார்டுகள். (முத்தைய தீர்வாத்தலம் தெரிவிக்கப்பட்டபடி)                                                                                                                                                                                                                     |
| 6      | கடத்த நிதியாளரின் விவரங்கள் / முகவிய தயாரிப்புகள் / சேவைகளின் அளவு மற்றும் மதிப்பு                                                                             | கடைசியாக தணிக்கை செய்யப்பட்ட நிதிநிலை அறிக்கைகள் 2021-22 நிதியாண்டிற்கு கிடைக்கின்றன. குறிப்பிட்ட நிதிநிலை அறிக்கைகளின்படி, செயல்பாடுகள் மூலமான விற்பனை / வருவாயின் மதிப்பு ரூ. 20.10 கோடி ஆகும். விற்பனையின் அளவு விவரங்கள் கிடைக்கவில்லை.                                                                                                                                                               |
| 7      | பணியாளர்கள் / ஊழியர்களின் எண்ணிக்கை                                                                                                                            | இல்லை (NIL)                                                                                                                                                                                                                                                                                                                                                                                               |
| 8      | இரண்டு ஆண்டுகளின் கடைசியாக கிடைக்கப்பெற்ற நிதிநிலை அறிக்கைகள் (அட்டவணைகளுடன்), கடனாளர்களின் பட்டியல் உள்ளிட்ட கூடுதல் விவரங்கள் IBS இணையதளத்தில் கிடைக்கின்றன: | தேவையான விவரங்களை (கிடைக்கக்கூடிய அளவிற்கு) sharonolutions.cirp@gmail.com என்ற மின்னஞ்சல் முகவரிக்கு மின்னஞ்சல் அனுப்புவதன் மூலம் கோரலாம்.                                                                                                                                                                                                                                                                |
| 9      | குறிப்பிட்ட பிரிவு 25(2)(h)-ன் கீழ் தீர்மான விண்ணப்பதாரர்களுக்கான தகுதி URL இல் கிடைக்கும்:                                                                    | தகுதி வாரம்புகள் மற்றும் விருப்பக் கோரல்களை விரிவான அழைப்பிதழை sharonolutions.cirp@gmail.com என்ற மின்னஞ்சல் முகவரிக்கு மின்னஞ்சல் அனுப்புவதன் மூலம் கோரலாம்.                                                                                                                                                                                                                                             |
| 10     | விருப்பத்தை வெளிப்படுத்துவதற்கான கடைசி தேதி                                                                                                                    | 17 தவம்பர், 2026.                                                                                                                                                                                                                                                                                                                                                                                         |
| 11     | வருங்கால தீர்மான விண்ணப்பதாரர்களின் தகவல்கள் பட்டியல் வெளியிடப்படும் தேதி                                                                                      | 27 தவம்பர், 2026 அன்று அல்லது அதற்கு முன்                                                                                                                                                                                                                                                                                                                                                                 |
| 12     | தற்காலிக பட்டியலில் அட்டேசமனைகளை சமர்ப்பிப்பதற்கான கடைசி தேதி                                                                                                  | 2 டிசம்பர், 2026 அன்று அல்லது அதற்கு முன்                                                                                                                                                                                                                                                                                                                                                                 |
| 13     | வருங்காலத் தீர்மான விண்ணப்பதாரர்களின் இறுதிப் பட்டியல் வெளியிடப்படும் தேதி                                                                                     | 12 டிசம்பர், 2026 அன்று அல்லது அதற்கு முன்                                                                                                                                                                                                                                                                                                                                                                |
| 14     | தகவல் குறிப்பானவை, மதிப்பீட்டு மேட்டரீகஸ் மற்றும் வருங்கால தீர்மான விண்ணப்பதாரர்களுக்கு தீர்வு திட்டங்களுக்கான கோரிக்கைகளை கடைசித் தேதி                        | 27 டிசம்பர், 2026 அன்று அல்லது அதற்கு முன்                                                                                                                                                                                                                                                                                                                                                                |
| 15     | தீர்மானத் திட்டத்தை சமர்ப்பிப்பதற்கான கடைசி தேதி                                                                                                               | 21 ஜனவரி, 2027 அன்று அல்லது அதற்கு முன்                                                                                                                                                                                                                                                                                                                                                                   |
| 16     | விருப்ப கருத்துருவை சமர்ப்பிப்பதற்கான மின்னஞ்சல் முகவரி                                                                                                        | sharonolutions.cirp@gmail.com                                                                                                                                                                                                                                                                                                                                                                             |
| 17     | கடந்தார் திறவனத்தின் குறு, சிறு மற்றும் நடுத்தர திறவனமாகப் பதிவு செய்யப்பட்ட நிலை குறித்த விவரங்கள்                                                            | கார்ப்பரேட் கடனாளி திறவனம், குறு, சிறு மற்றும் நடுத்தர தொழில் திறவனங்கள் மேம்பாட்டுச் சட்டம், 2006-ன் கீழ் ஒரு "நடுத்தர திறவனமாக" பதிவு செய்யப்பட்டுள்ளது. கார்ப்பரேட் கடனாளியின் உதயம் பதிவு எண்: UDYAM-PY-03-0003636, தேதி 10.05.2021.                                                                                                                                                                  |

தேதி: 28 அக்டோபர், 2026 ராமகிருஷ்ணன் சதாசிவன்

இடம்: சென்னை தீர்மான திபுனார்

IBBI/PA-001/IP-P00108/2017-18/10215

AFA எண்: AA1/10215/02/311226/108669, 31-12-2026 வரை செல்லுபடியாகும்

பதிவு செய்யப்பட்ட முகவரி: பழைய எண். 22, புதிய எண். 28, மேனோடு தெரு, புரணவாக்கம், சென்னை - 600 007

ஷரோன் சொல்யூஷன்ஸ் லிமிடெடிற்காக